

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1241 of 2019

IN THE MATTER OF:

Power Chem Plast Ltd.

...Appellant

Versus

**Administrator of Batra Plywood
Industries Pvt. Ltd. & Anr.**

...Respondents

Present:

For Appellant : None.

For Respondents : None.

O R D E R

30.11.2022 No one appeared on behalf of the Appellant on the last two dates. Today also, no one has appeared on behalf of the Appellant. It appears that the Appellant is not interested in the matter.

Dismissed for default of non-appearance.

[Justice Rakesh Kumar Jain]
Member (Judicial)

[Mr. Kanthi Narahari]
Member (Technical)

akc/Rr